

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V
TUESDAY, THE 07TH DAY OF APRIL, 2020 /18TH CHAITHRA, 1942

Bail Appl.No.1773 OF 2020

CRIME NO.130/2020 OF CHATHANNOOR POLICE STATION,
KOLLAM (DIST)

PETITIONERS/ACCUSED NOS.1 AND 2:

1. SUDHILAL, AGED 36 YEARS,
S/O.VELUKUTTY, SAWASWATHY VILASOM,
MAMPALLIKUNNAM CHERRY, MEENADU VILLAGE,
MEENADU PO, KOLLAM (DIST.)-691572.
2. VINESH @ CHELLU VINESH,
AGED 38 YEARS, S/O.VIJAYACHANDRAN,
CHARUVILAPUTHEN VEEDU, MEENADU VILLAGE,
MEENADU P.O., KOLLAM (DIST.)-691572.

BY ADV.SRI.M.RAJESH

RESPONDENTS/COMPLAINANTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. INSPECTOR OF POLICE,
CHATHANNOOR POLICE STATION, (KOLLAM DIST.),
PIN-MEENADU PO, KOLLAM (DIST.)-691572.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 07.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

The learned Public Prosecutor seeks time to get instructions.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/7/4/2020